

Item No.8

M.A. No.963/2004 IN
O.A. No.2806/2003

17.5.2004

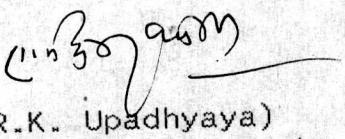
Present : None for the applicant.

Shri S.M. Arif, learned counsel of
the respondents.

MA 963/2004

In compliance of our order dated 28.11.2003 in
OA 2806/2003, respondents vide order dated 8.3.2004
accorded the benefit of BCR scheme to the applicant
with all consequential benefits.

Taking note of the aforesaid, the present MA
963/2004 stands disposed of.


(R.K. Upadhyaya)

Administrative Member


(Shanker Raju)

Judical Member

/ravi/